

Shri Nath Pal: What about my award part?

12.19 hrs.

MOTION FOR ADJOURNMENT
ALLEGED FAILURE OF GOVERNMENT TO
ENSURE SECURITY FROM ATTACKS BY
NAGA HOSTILES IN BORDER AREAS OF
ASSAM AND MANIPUR

Mr. Speaker: Shri Hem Barua desires to move an adjournment motion. I would suggest to him to seek the leave of the House.

Shri Nath Pal (Rajapur): It may be read:

Mr. Speaker: The dismal failure of Government to ensure security to bordering areas of Assam and Manipur, a blatant result of erroneous policy pursued by Government, as evidenced from the two successive attacks by Naga hostiles in the Tamenglong division of Manipur killing 23 armed constables on the first occasion and 3 others on the second occasion.

श्री नरनाथ पाल (राजपुर)
इस तरह के घोर भी कायरोंकी प्रत्याश है।

Mr. Speaker: It is an adjournment motion.

Shri Hem Barua (Mangaldai): Is there any objection coming from the other side?

Mr. Speaker: Let him seek the leave of the House.

श्री हेम बरुआ : यह प्रश्न उठाने
तभी यह क्लाम जाता है।

Shri Hem Barua: I seek the leave of the House for my adjournment motion.

No objection—I think.

The Minister of Parliamentary Affairs and Communications (Dr. Bhanu Singh): We object because

this matter has been discussed and we are likely to discuss it again later.

Mr. Speaker: They have objection because it was discussed already . . .

Shri Nath Pal: This is delayed objection. Objection should be prompt and immediate. Delayed objection is no objection at all. Objection should be prompt and immediate.

Mr. Speaker: Those in favour may rise in their seats.

Some hon. Members rose—

Mr. Speaker: Leave is granted. More than 50 Members are there. I think we will have it at 4 O' Clock in the evening.

12.21 hrs.

PAPERS LAID ON THE TABLE
STATEMENT ON DERAILMENT OF ASSAM
MAIL

The Minister of Railways (Shri C. M. Poonacha): I beg to lay on the Table a statement on the derailment of Assam Mail on the 11th July, 1967. [Placed in Library. See No. LT-1063/67].

STATEMENT REGARDING REPATRIATION OF
DR. DHARMA TEJA

The Minister of Transport and Shipping (Dr. V. K. R. V. Rao): I beg to lay on the Table a statement, under direction 19 of the Directions by the Speaker, in reply to Half-an-Hour discussion raised by Dr. Ram Manohar Lohia on the 23rd June, 1967, regarding Repatriation of Dr. Dharma Teja. [Placed in Library. See No. LT-1064/67].

डा० राम मनोहर लोहिया (कलकत्ता) :
सम्बन्धित प्रश्न, मेरा व्यवस्था, का प्रश्न है।
जायके वह प्रश्न मंत्री महोदय को दिया है—
नं० 19 के अनुसार। नं० 19 में लिखा
हुआ है कि अगर कोरम व रजम ही व्यवस्था